

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 28th September, 2020.

No. LJ(B). 53/93/Pt/105— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate and until further orders:-

<u>Sl. No</u>	<u>NAME OF THE OFFICERS</u>	<u>DESIGNATION</u>	<u>CONTACT NO:</u>
1.	Shri.Darapshngain Laloo	J.E. Civil,O/o the A.E.E., PWD (Buildings) Sub-Division-II.	--
2.	Shri.Manroibha Nongkynrih	A.E.E.,O/o the Bye-Pass Sub-Division-I, Dhankheti.	9436164157
3.	Shri.Shanbor Lynshing	J.E.,O/o the E.E., PHE, Sewerage & Drainage Division-Shillong.	9863330201



(L.K. Swett)

*Under Secretary to the Government of Meghalaya,
Law (B) Department.*

Memo. No. LJ(B). 53/93/Pt/105-A Dated Shillong the 28th September, 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.

2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No.Dev.35(II)/11/HEALTH/2013/Pt.IV/391; Dtd.25th September 2020.

3. Personnel & A.R. (A) Department.

4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



Under Secretary to the Government of Meghalaya,
Law (B) Department.